

enough justification to remove the difficulty of these officers.

I thank you for the few minutes' extra time that you have given me, but my hon. friend Shri Sonavane who is sitting here just now is reminding me about the new zones. At the time when the Railway Minister announced the formation of the new zone, I asked a question in this House as to what was going to happen about the difficulties of the staff, and the hon. Minister had said that the facilities for the staff would far outweigh the difficulties. My hon. friend Shri Sonavane is reminding me that the people there in Sholapur are very much agitated on account of the partition of the division. The creation of the new zone has only been announced, and I do not know how much time it will take to come into existence, but I hope that at the time of the actual creation of the new zone, the hon. Minister will look into all these difficulties.

**Mr. Deputy-Speaker:** We shall resume this debate after the questions on the calling-attention-notice which we shall take up now.

16-48 hrs.

CALLING ATTENTION TO MATTER  
OF URGENT PUBLIC IMPORTANCE  
—Contd.

INTRUSION OF PAKISTANI PERSONNEL  
INTO KUTCH—Contd.

**श्री हुसैन खन्व कछवाय (देवास) :** मैं एक व्यवस्था का प्रश्न उठाना चाहता हूँ। इसी वक्तव्य को राज्य सभा में पढ़ दिया गया था और यहाँ पर इस को टेबल पर रख दिया गया था। जब एक सदन के भन्दर पढ़ा जाता है तो दूसरे सदन के भन्दर क्यों टेबल पर रखा जाता है? यह कह कर इस को सदन पटल पर रखा गया है कि यह काफी लम्बा है। कल स्वास्थ्य मंत्री की

ओर से इस से भी एक लम्बा वक्तव्य यहाँ पढ़ा गया था। मैं जानना चाहता हूँ कि आखिर क्यों इस को इतना लम्बा कह कर टाल दिया गया, पढ़ा क्यों नहीं गया।

मैं कहना चाहता हूँ कि इस प्रश्न के सम्बन्ध में पाकिस्तान सरकार से जो पत्र व्यवहार हुआ है उस को यहाँ मेज पर रखा जाये जिस में कि सदन को भी पूरी जानकारी मिले। अब मैं प्रश्न पूछता हूँ। चूँकि गुजरात सरकार इस सीमा की रक्षा करने में विफल रही है तो क्या इस को केन्द्रीय सरकार सेंट्रल पुलिस को सुपुर्द करने वाली है। जिन इलाकों में सड़कें बनाई गई हैं वह कितनी लम्बी हैं और कितने समय में बह बनाई गई हैं। क्या यह बात सही है कि इस क्षेत्र में तेल पाया गया है, और इसी कारण से पाकिस्तान सरकार इस क्षेत्र पर नजर लगाये बैठी है।

**The Minister of External Affairs (Shri Swaran Singh):** Sir, about the placing of the statement on the Table of the House I am entirely in the hands of the House, and if the House wanted me to read it, it would have given me pleasure. (*Interruptions*)

**श्री हुसैन खन्व कछवाय :** मैं ने कहा था।

**Mr. Deputy-Speaker:** Order, order. You can come to the criticism.

**Shri Swaran Singh:** About the other things that the hon. Member has asked, one thing is whether any road has been built and if so, what is the length, I want to clarify that there is no road at all. What has happened is this. Vehicles when they passed over certain tracts, left those impressions and that is the track. In the 1st paragraph I have said that. The Pakistani patrols and our patrols were patrolling this area. In the north of the track they prevented the patrolling of our patrols. This is the type of thing which was described in the first paragraph

[Shri Swaran Singh]

of the statement. Although the demarcation pillars are not fixed there in that sector, the actual boundary is well-defined and it has always been in our *de facto* possession and our patrols had always been patrolling to the north of the so-called track which is nothing but the impression left by the passing vehicles. That is the correct position.

**श्री हुसैन चन्द कछवाय :** मैं ने पूछा था कि क्या इस क्षेत्र में तेल के स्थान हैं जिन के कारण से पाकिस्तान सरकार उन पर आंख लगाये बैठी है। इस का जवाब नहीं दिया गया। फिर पाकिस्तान सरकार से जो पत्र व्यवहार हुआ और हमारी सरकार ने विरोध किया, क्या उसे सदन की मेज पर रखने का विचार है।

**Shri Swaran Singh:** I do not know the motive of the Pakistan Government—whether there is oil or no oil, our territory is our territory. I think we will be really compromising our stand if we were to say that it is on account of oil that we attach importance or do not attach importance for lack of it.

**Shri Alvares (Panjim):** He has already compromised his position by not driving them out.

**Shri Swaran Singh:** One thing I would like to make clear. There should be no misunderstanding about it. On this side there has not been demarcation because at the time when the Ministerial meeting took place between Pakistan and us about this sector of the border it was agreed between the two Ministers that each side's case will be studied and final agreement will be arrived at as a result of further discussion. Our *de facto* position has been there, it is our case that the *de facto* position has been altered.

**श्री हुसैन चन्द कछवाय :** मैं ने पूछा था कि विरोध पत्र और पाकिस्तान सरकार से हुआ पत्र व्यवहार क्या सदन की मेज पर रखा

जायेगा। इस का जवाब नहीं दिया गया। मैं जानना चाहता हूँ कि हमारी सरकार ने पाकिस्तान को जो विरोध पत्र भेजा है उस को रक्खा जायेगा या नहीं। इस का उत्तर क्यों नहीं दिया जाता।

**उपाध्यक्ष महोदय :** इस का उत्तर दे दिया है।

**श्री हुसैन चन्द कछवाय :** जो विरोध पत्र भेजा था और जो पत्र व्यवहार हुआ है उस के बारे में कोई उत्तर नहीं दिया गया है।

**श्री श्रींकार लाल बेरवा (कोटा) :** वक्तव्य के अन्दर लिखा हुआ है :

“पाकिस्तान सरकार का रख यह है कि कंजर कोट इलाके में कच्छ सिंध सीमा के दक्षिण में जो पाकिस्तानी कर्मचारी हैं, वे अपने ही प्रदेश में हैं और यह कि पाकिस्तान ने नए चुंगी के रास्ते तक हमेशा तथ्येन (डि फेक्टो) नियंत्रण रखा है। उन्होंने यह और कहा कि इस विषय पर कोई बहुत बात चीत नहीं करनी है”

इसके पश्चात् भी हमारी सरकार ने 30 जनवरी और 3 फरवरी को हमारी सैनिक गश्त भेजी थी और पाकिस्तान वालों ने उन को मार कर भगा दिया है। क्या कारण है कि हम बगैर उन के हटे हुए बात चीत करने लग जाते हैं। क्यों नहीं उन को हटा दिया जाता।

**Shri Swaran Singh:** I have stated clearly in the statement that the Pakistani claim on this part is not acceptable to us, and that we have always been in possession of it.

श्री हुकम चन्द कछवाय : सरकार काश्मीर के बारे में भी कहती है, बंगाल के बारे में भी कहती है कि हमारी जमीन है। अगर हम हमेशा विरोध पत्र ही देते रहेंगे तो कैसे काम चलेगा।

Mr. Deputy-Speaker: Please sit down.

Shri Swaran Singh: It is easy to deal with these interruptions because no one knows what he is saying, except that he is feeling excited. The matter is important. Let us not be unnecessarily excited. If there is any point he wants to urge, I am here to answer.

So on this question, I have made the position quite clear. He has raised this point again and again as to whether we will be prepared to place on the Table copies of the protest notes. At a suitable stage, we will certainly share this information with this hon. House. It has been the custom before also that these notes exchanged, if they relate to matters like this in which the House is interested, are laid on the Table. But we would like to take some time to consider, and we will then, at an appropriate stage, place copies of the notes exchanged on the Table.

श्री श्रींकार लाल बेरवा : मेरा व्यवस्था का प्रश्न है।

Shri Jashvant Mehta rose—

Mr. Deputy-Speaker: You are not a signatory.

Shri Jashvant Mehta (Bhavnagar): My name is there.

श्री श्रींकार लाल बेरवा : मेरा व्यवस्था का प्रश्न है।

उपाध्यक्ष महोदय : उस का उत्तर दे दिया है।

श्री श्रींकार लाल बेरवा : इसी सवाल के ऊपर मेरा व्यवस्था का प्रश्न है। मुझे इस का भ्रवसर दिया जाना चाहिए।

श्री रघुनाथ सिंह (वाराणसी) : यह कोई व्यवस्था का प्रश्न नहीं है।

श्री श्रींकार लाल बेरवा : कैसे व्यवस्था का प्रश्न नहीं है। सरहद हमारी है।

उपाध्यक्ष महोदय : क्या व्यवस्था का प्रश्न है आप का।

श्री श्रींकार लाल बेरवा : मेरा व्यवस्था प्रश्न यह है। भ्रमी जैसा हमारे विदेश मंत्री साहब ने फरमाया, वह सरहद हमारी थी और उस पर हमारा अधिकार है। तो जो हमारे सैनिक मस्त के लिये वहां गये थे उन को मार कर भगा दिया गया, यह कहां तक तक है। मंत्री महोदय इस का जवाब दें।

श्री हुकम चन्द कछवाय : इस का जवाब नहीं आया, उपाध्यक्ष महोदय।

उपाध्यक्ष महोदय : यह कोई प्वाइंट आफ आर्डर नहीं है।

श्री हुकम चन्द कछवाय : हमारे सैनिक मार कर भगा दिये गये, इस का उत्तर नहीं आया।

Shri D. C. Sharma (Gurdaspur): In the first place, there is the intrusion into our territory. In the second place, there is the building of a new track. In the third place, there is patrolling of the Pakistani army or armed forces or police in our area, which is our territory. In the fourth place, there is concentration of further Pakistani forces across the frontier which has been reported at Maro, Bedin and Rahim ki Bazar. In view of all this, considering the fact that this border has also become sensitive like all other borders with Pakistan, what steps the Government is going to take to see to it that what

[Shri D. C. Sharma]

is *de facto* ours remains ours and should not become a matter of protest notes and counter-notes between Pakistan and India.

**Shri Swaran Singh:** I agree that we have to protect the border and we are protecting the border. There should be no misunderstanding on that score. If any intrusion takes place as it has taken place here, then the steps that we have taken are the correct steps. We hope that as a result of this the intrusion will stop and if necessary we can have a meeting at the highest level. It is quite normal that in such cases where intrusions of this type take place they should be handled in this manner at the diplomatic level, as we are dealing with it now. On the question which he has repeated again and again I want to clarify the position, lest there be any misunderstanding. It is not a fact that any of our people were either beaten or driven away. It is true that even after this Pakistani intrusion has taken place, they have been patrolling in certain parts. So there is no question of any one being beaten or driven away.

**श्री बाल्मीकी (खुर्जा) :** इस विवरण को पढ़ कर ऐसा प्रतीत होता है कि पाकिस्तान की सरकार का रवैय्या कुछ अच्छा और सहायक सिद्ध नहीं हो रहा है, क्या मैं माननीय मंत्री जी से पूछ सकता हूँ कि जब तक बातचीत का ठीक दौर न चले तब तक सरकार अपनी इस भूमि पर अपना वास्तविक नियन्त्रण रखने के लिए क्या कोई सूचारु, रक्षात्मक या आक्रामक कदम उठायेगी या उठा रही है यदि उठा रही है तो उसका कितना असर है ?

**श्री स्वर्ण सिंह :** यह मैं स्वीकार करता हूँ कि जहाँ तक हमारा कब्जा है, हमारे कंट्रोल में जितना हिस्सा है उसे हम जरूर कायम रखेंगे। यह जो उस पर कुछ एक नाजायज ढंग से इस प्रकार कब्जा करने की कोशिशें

की गई है या मदाखलत की गई है हमें भ्रशा है कि इस बातचीत से दूर होगी और अगर बातचीत न चले तो हम क्या करेंगे उस के लिए सोचने या जवाब देने की जरूरत नहीं है।

17 hrs.

**श्री बाल्मीकी :** क्या प्रोटैस्ट नोट्स ही चलते रहेंगे ? कोई फिजिकल फोर्स या मिलिटरी कार्यवाही भी सरकार कभी करेगी ?

**श्री ओंकार लाल बेरवा :** चर्चा भेज देंगे।

**Mr. Deputy Speaker:** You can ask only one question and not two.

**Shri Kapur Singh (Ludhiana):** I have carefully read the statement laid on the Table of the House by the hon. Minister, which reveals an interesting story of inefficiency and ineptitude. There is only one question that can be put in different forms and in different phrases. The question I want to put is this. Have we ever actively occupied Kanjarkot area, do we do so now, and if so, how is it that our international boundary areas as Aksai-Chin are repeatedly occupied unnoticed by us till we are left with no remedy but that of verbiage?

**Shri Swaran Singh:** One thing I want to make absolutely clear. We should not draw a parallel of what happened in Aksai Chin and it will be wrong really to link this with that. Secondly, in this Kanjarkot area, as it is called, there is a fort in ruins and there is nothing particular to occupy as such. It is not an area in which there are any buildings or any such thing. It is described as a fort in ruins and there is no habitation either near about. Therefore it is a topographical point of description and the way of having it under our *de facto* control has been that there has been continuous patrolling and that had

been continuing. From the other side also they had never come into this side of what is *de facto* ours and they had also agreed to it as the correct boundary between Kutch and Sind. So, it is a case of intrusion, not of occupation, and our method of keeping these various areas at the Pakistan-Indian border has been that we have got our pickets at various points and the patrolling goes on. That is the visible assertion of our possession.

**Shri Hari Vishnu Kamath** (Hoshangabad): Intrusion is the first step to occupation.

**Shri Kapur Singh**: My question has been evaded. The hon. Minister tells us that continuous patrolling goes on, and yet in the same breath he admits that Pakistanis have implanted their permanent feet in this area. How are these two statements reconcilable?

**Mr. Deputy-Speaker**: It is not permanent.

**Shri Kapur Singh**: If it is not permanent, then it is a distortion.

**Shri Himmatsinhji** (Kutch): I will not try to draw any parallels, but I will remind you of the incident on the same border in the case of Chhad Bet which took place some years ago. Pakistani forces intruded and when we went there, they had to withdraw. I want to know what concrete steps Government want to take to vacate this aggression that has taken place. That is the answer we want. It is no use talking. Why don't we take firm action? This report says the intrusion first came to the notice of the Gujarat border police on January 25. Today is the 3rd of March. Two months have passed, and we are still talking. When are we going to take action?

**Shri Swaran Singh**: This is in itself action to take the matter up and try to solve it without a clash if it can be avoided, and I would still urge that, whereas I respect the sentiments that are expressed, we should certainly do

our best to see that the actual *de facto* position is not altered.

**Shri Harish Chandra Mathur** (Jalore): *De facto* and *de jure*.

**Shri Swaran Singh**: If that is solved by the steps that we have taken, well and good. Otherwise, we can think of other things. Let us not unnecessarily jump over the first step. That amounts to the adoption of a posture which is not very helpful. That I would strongly urge upon the hon. Members.

**Shri Kapur Singh**: On a point of order.

**Shri Alvares**: But there is no denying of the Pakistani occupation of the territory.

**Shri Himmatsinhji**: Our patrols are being obstructed by the other side. Therefore, we should see that our patrols are not obstructed, and if they are obstructed, we will have to stop it by force. What is the use of talking?

**Shri Jashvant Mehta**: The Gujarat Home Minister has made a statement in the Gujarat Legislative Assembly that Pakistani intruders had entered into our territory 20 miles from the Indian border. Secondly, here the hon. Minister has also stated that there is the border police, but the intrusions are still continuing. Thirdly the statement refers to the concentration of Pakistani forces on the border. Fourthly, the hon. Minister has stated in the statement that the Gujarat Government continued the patrolling of the area. I want to ask whether it is the responsibility of the Gujarat Government or the Government of India to defend this 300 miles long border. There is not a single man from the defence forces there. When Pakistan is concentrating its army, I want to know what steps Government is taking to push them out and defend the whole 300 miles long border which is defenceless. There is not a single man from the

[Shri Jashvant Mehta]

armed forces and you cannot rely upon the border police. When such intrusions have taken place and the Pakistani army is concentrating on the border, why is the Government of India not handing over the defence of this border to our armed forces and concentrating our forces there?

**Shri Swaran Singh:** Several things have been lumped into this. On this issue I would like to say clearly that there is no conflict of approach between the Government of Gujarat and the Government of India.

Ultimately, it is the responsibility of the Government of India to safeguard the integrity of the borders. That is a responsibility which we squarely take upon ourselves. It is a normal practice that police pickets are posted at various places. So, if there is anything more serious, then only the defence forces come in.

**Shri Jashvant Mehta:** Pakistan is concentrating its army.

**Shri Swaran Singh:** I was hearing the hon. Member with great attention. I would request him to permit me to explain that. There is no conflict between the particular approaches.

**Shri Hari Vishnu Kamath:** At heart, there is no conflict.

**Shri Swaran Singh:** This is a normal way of protecting our borders that police forces are there and if the police forces face any serious trouble or serious danger, then, ultimately, the defence forces also move in.

As regards the other thing which he has quoted from the statement of the Home Minister of Gujarat, I would like to check up that because, I do not think, he has said anywhere that the Pakistan Police went to the depth of 20 miles.

**Shri Hari Vishnu Kamath:** That is very serious.

**Shri Swaran Singh:** In fact, it is not true that Pakistan has occupied Kanjarkot fort an area of 21 sq. miles within our territory. May be you are omitting the negative! He did not say anything to the effect that they are to the depth of 20 miles or so and it is a fact that they have not at all moved to that depth, even upto that. The track which is described here as the one beyond which they are not permitting the Gujarat Police Forces to patrol is South of Kanjarkot. Kanjarkot itself is about 1300 yards from the border. It may be a mile or so south to that fort which we do not accept. Our view is that it is an untenable claim by the Pakistanis. We do not accept that.

**Shri Jashvant Mehta:** Sir, on a point of clarification. I have to get that point clarified. I have got the copy of the Home Minister's statement here with me.

**Mr. Deputy-Speaker:** When the Minister denies that, you should take it.

**Shri P. R. Patel (Patan):** In Gujarat, there was a custom line between Sind and Kutch-Kutch was a State then and that custom line is within the border. It was called 'custom line' and now there is a pucca road. Now they have come inside our territory to the south of Kanjarkot area according to your statement. I want to know whether you have got army or not. If you have got army, why don't you send the army? I also want to know whether we can use that army or we can only negotiate like cowards. What are you going to do?

**Shri Swaran Singh:** I think that it is not justified to call us by name. There is no question of being cowards. We have to defend the territory; We have, therefore, to do everything to protect that. I am sure that cowardice is not repelled by using strong words. (Interruptions). About the presence or otherwise of the army I would not answer anything because questions about the presence or absence of army (Interruptions).

**Shri Hari Vishnu Kamath:** They are not in public interest.

**Shri Swaran Singh:** We should not discuss them here.

**Shri Hari Vishnu Kamath:** It will leak out some day.

**Dr. M. S. Aney** (Nagpur): I want to put a question.

**Mr. Deputy-Speaker:** The hon. Member is not signatory to this. (*Interruptions*). The House stands adjourned to meet tomorrow at 11 A.M.

17.15 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Thursday March 4, 1965/Phalguna 13, 1886 (Saka)*